

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 25.01.2019 (Friday)**

**Court – II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 325 of 2018	NU Age Resources and Placements Pvt. Ltd. Vs. Registrar of Companies, Kerala	A Karthik	
<b>2.</b>	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2) Satendra K.Rai-(R4)
<b>3.</b>	Comp. App. (AT) No. 384 of 2018	Infinity Film Holdings Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Anirudh Suresh	
<b>4.</b>	Comp. App. (AT) No. 391 of 2018	Surinder Kumar Viridi Vs Beavers Leathers Pvt. Ltd. & Ors.	Ashish Singh	Rajender Mahajan

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**By Order**  
**-sd/-**

**Registrar**